CENTRAL ADMINISTRATIVE TRIBUNAL, JAMMU BENCH, JAMMU

Hearing through video conferencing

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Transfer Application No. 61/108/2020

Friday, this the 9th day of October, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Shamas Din, age 49 years, S/o. Sh. Feroz Din, R/o. Dhare, Tehsil Billawar, District Kathua.

Applicant

(By Advocate: Mr. Ashwani Sharma)

Versus

- 1. State of J&K through Commissioner Secretary, Social Welfare Department, Civil Secretariat, Jammu.
- 2. State Mission Director, ICDS, J&K, Jammu.
- 3. Deputy Commissioner, Kathua.
- 4. Joint Director, ICDS State Mission, Jammu.
- 5. Child Development Project Officer, Billawar.
- 6. District Program Officer, ICDS Project, Kathua.
- 7. Abdul Gani, Sr. Assistant, ICDS Project, Kathua. Respondents

(By Advocate: Mr. Sudesh Magotra, Ld. Deputy Advocate General)

ORDER (Oral)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) -

Learned counsel for the applicant submitted that the applicant is not in contact with him for the last two years. The present case pertains to transfer matter and has been filed in the year 2016.

2. In these circumstances, the TA is dismissed for non-prosecution. No costs.

(PRADEEP KUMAR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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